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No.K-13015/06/2018-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 24<sup>th</sup> October, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Debasish Kar Gupta, Judge of the Calcutta High Court, to be the Chief Justice of the Calcutta High Court with effect from the date he assumes charge of his office.

*RJK*  
*24/10/2018*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13015/06/2018-US.II

Dated 24.10.2018

Copy to:-

- 1 Shri Justice Debasish Kar Gupta, Acting Chief Justice, Calcutta High Court, Kolkata.
- 2 The Secretary to the Governor of West Bengal, Kolkata.
- 3 The Secretary to the Chief Minister of West Bengal, Kolkata.
- 4 The Secretary to Acting Chief Justice, Calcutta High Court, Kolkata.
- 5 The Chief Secretary, Government of West Bengal, Kolkata.
- 6 The Registrar General, Calcutta High Court, Kolkata.
- 7 The Accountant General, West Bengal, Kolkata.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/US.I/S.O.(Desk).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978